HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE OS HAUGUST, 2025

No. 207 /A: In partial modification to this Court's Notification no. 205/A, dated 07.08.2025, the name of Munsifi mentioned in column no. 4 shall be read as **Chatra** instead of **Chakradharpur**.

The modification to the Notification No. 205/A, dated 07.08.2025 of this Court shall apply to the above extent only.

By order of the Court Sd/-Manoj Prasad Registrar General

Memo. No./Apptt. Dated Ranchi, the August, 2025
Copy forwarded to the Principal District & Sessions Judge, Chatra for information and communication to the Officer concerned.

The concerned Principal District & Sessions Judge is requested to see that the notification is published in the District Gazette within the time prescribed as per Court's letter No.7988-8020 dated 11.06.1986.

Sd/-

Registrar General

(The Dy. Commissioner is requested to get the notification published in the District Gazette within fortnight from the receipt of this order).

Registrar General